

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 123 of 1996

Friday this the 16th day of February, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P.BISWAS, ADMINISTRATIVE MEMBER

K.Muraleedharan,
Lower Division Clerk,
Civil Construction Wing,
All India Radio & TV (Television)
Thiruvananthapuram. ... Applicant

(By Advocate Mr. S. Soman)

Vs.

1. The Station Director,
All India Radio, Thiruvananthapuram.
2. The Station Director,
All India Radio,
Ramavarmapuram, Trichur.
3. The Executive Engineer(C),
Civil Construction Wing,
All India Radio & Television,
Thiruvananthapuram-14.
4. The Director General,
All India Radio, Akashvani Bhavan,
Parliament Street,
New Delhi.
5. Union of India, represented by
the Secretary to the Government,
Ministry of Information & Broadcasting,
New Delhi. ... Respondents

(By Advocate Mr. Saji Varghese for A.C.G.S.C)

The application having been heard on 16.2.1996, the
Tribunal on the same day delivered the following:

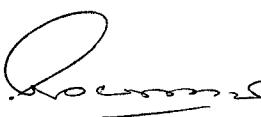
O R D E R

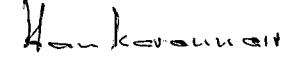
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant a Clerk in Akashvani, Thiruvananthapuram
seeks "a direction to respondents 1&2 to transfer the

applicant to the next arising vacancy of Clerk Grade II at Trichur." He submits that he has made A6 representation for a transfer. We do not propose to issue any directions in the matter. Standing counsel submits that the representation of applicant will be considered as sympathetically as possible. We notice the submission and dispose of the application. No costs.

Dated 16th day of February, 1996.


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

*ks162/-

LIST OF ANNEXURE

1. Annexure A6: True copy of representation dated 3.1.1996
Filed before 1st respondent.

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